

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 647 OF 2018 IN
DFR NO.1903 OF 2018

Dated: 28th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Clean Solar Power (Bellary) Pvt. Ltd.

... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Shikha Pandey
Mr. Akshay Shandilya
Ms. Astha Sharma

Counsel for the Respondent(s) : ---

ORDER

(IA No. 647 of 2018 - For Urgent Listing)

The learned senior counsel, Mr. Gopal Jain, appearing for the Appellant submitted that, there is urgency in this matter which has been explained satisfactorily and sufficient reasons have been given in the application. The same may kindly be accepted and IA No. 647 of 2018 may kindly be allowed.

Submission made by the learned senior counsel appearing for the Appellant, as stated above, is placed on record.

In the light of the submission made by the learned senior counsel appearing for the Appellant and reasons stated in the application showing urgency of the matter, the same is accepted and IA No. 647 of 2018 is allowed.

DFR NO. 1903 OF 2018

Registry is directed to list this matter for admission on **30.05.2018**, if the defects are cured.

(S.D. Dubey)
Technical Member

tpd/vt

(Justice N.K. Patil)
Judicial Member